

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**CP(IB) No.15/9/HDB/2021
AND
Contempt. A (IBC) 17/2023 & IA (IBC) 1550/2023 in CP(IB) No.15/9/HDB/2021
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Dugar Polymers Ltd

...Operational Creditor

AND

Maruti Tubes Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Contempt. A (IBC) 17/2023

Learned Counsel Mr Laxman Sravan from the office of Dr SV Rama Krishna,
for respondent present through Video Conference.

Heard. For orders on 21.06.2024.

IA (IBC) 1550/2023

Heard. For orders on 21.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)